

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO-2621

ANSWERED ON TUESDAY, AUGUST 11, 2026/20 SHRAVANA, 1948 (SAKA)

BANK FRAUD CASES ABOVE ₹1 CRORE

2621. SHRI VIVEK K. TANKHA:

Will the Minister of FINANCE be pleased to state:-

- (a) the number of bank fraud cases above ₹1 crore reported nationally during the last five years;
- (b) the total amount involved in such cases; and
- (c) the amount recovered so far?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): As per Reserve Bank of India (RBI) data, the details of the number of fraud cases above Rs 1 crore reported during the last five Financial Years (FYs), amount involved and recovered for Scheduled Commercial Banks (excluding Regional Rural Banks) and All India Financial Institutions (AIFIs) are at **Annexure**.

Annexure

‘ANNEXURE REFERRED IN REPLY OF PART (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 2621 FOR 11.08.2026 REGARDING BANK FRAUD CASES ABOVE ₹1 CRORE’

The details of the fraud cases above Rs 1 crore as reported by Scheduled Commercial Banks (excluding Regional Rural Banks) and AIFIs since 2021

(Amounts in crore Rs.)

Financial Year (FY)	Number of frauds	Amount involved	Amount Recovered
2020-21	1,066	97,508.55	510.06
2021-22	889	34,126.47	374.27
2022-23	740	14,312.78	980.09
2023-24	641	9,080.50	342.48
2024-25	941	30,121.98	1,287.86
2025-26	1,330	46,559.84	2,788.38

Source: RBI